

(ख) जी, हां। बिहार अथवा किसी अन्य राज्य के रसायनिक तथा धातुकामिक इंजीनियरी के उपाधिधारियों को बरिष्ठ कर्मकार प्रशिक्षार्थियों को पदों के लिए नहीं लिया जाता क्योंकि इन प्रशिक्षार्थियों को छोटे पदों पर रखा जाएगा जो उपाधि-धारियों के लिए उपयुक्त नहीं है। तथापि विज्ञान के स्नातकों को भी इन पदों के लिए लेने का फैसला किया गया है।

(ग) प्रश्न नहीं उठता।

#### Licentiates and Graduates in Medicine in Railway Hospitals

4880. SHRI P. ANTONY REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the High Court of Madras on Writ Petition Nos. 717 and 2174 of 1966, have ordered that there should be no difference in matters of scale of pay, grades and promotions between Licentiates in Medicine and Graduates in Medicine working in Railway Hospitals; and

(b) if so, the action taken by the Railway Board on this order?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). Yes. An appeal has been filed against the decision of the Madras High Court and the case is *sub-judice*.

#### Indo-Malaysian Joint Ventures

4881. SHRI R. BARUA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that an eight member delegation visited Malaysia recently to explore further possibilities of establishing Indo-Malaysian joint ventures;

(b) if so, the names of the members of the delegation;

(c) the subjects discussed and the results thereof; and

(d) whether any agreement was reached between the two countries in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) A seven member delegation sponsored by the Federation of Indian Chambers of Commerce and Industry visited Malaysia in November, 1968 to explore *inter alla* the possibilities of establishment with Indian parties of joint ventures in Malaysia.

(b) The members of the delegations were:

- (1) Shri S. P. Godrej
- (2) Shri M. L. Apte
- (3) Shri Vijay K. Chauhan
- (4) Shri V. Isvaran
- (5) Shri Bishen Sahai
- (6) Shri Ranjit Shah
- (7) Dr. Ram Gopal Agrawal

(c) and (d). The detailed Report of the Delegation is still awaited.

#### Promotion of Class IV Employees as Telephone Operator on the Northern Railway

4882. SHRI YASHPAL SINGH: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 8319 on the 23rd April, 1968 and state:

(a) whether it is a fact that the Railway Board has sent orders to the Northern Railway Headquarters office, New Delhi to regularise the services of class IV staff as Telephone Operator who were promoted in this connection;

(b) if so, whether the orders have been implemented by the Headquarters office; and

(c) if not, the reasons for the delay?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes, a special dispensation has been given by the Railway Board for the regularisation of these cases.

(b) Necessary instructions have been issued by the Headquarters office, Northern Railway, to the Divisional authorities.

(c) Does not arise.

#### Metro Gauge Diesel Electric Locomotives

4883. SHRI KANWAR LAL GUPTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the first metro-